

Name of the Corporate Debtor: CEMA Electric Lighting Products India Private Limited

Date of commencement of CIRP: Feb 14, 2025

LIST OF CREDITORS AS ON: JULY 20, 2025

Amount in IN

List of Operational Creditors (Government Dues)

Sl.No	Details of Claimant		Details of claim received		Details of Claims admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% voting share in Coc, if applicable				
1	Income Tax Department, Ch-34		27.02.25	65,24,047	65,24,047	Income Tax	No	0.50	NO			
2	Asst Commissioner - PF, Vatwa	Gujarat		1,00,31,466	1,00,31,466	Employees Provident Fund	No	0.77				
3	Sales Tax Officer, Unit No48, Nadiad	Gujarat		2,74,475	2,74,475	VAT	No	0.02	No	No		
Grand Total				1,68,29,988	1,68,29,988			1.29				

Approved in 6th CoC Meeting dated July 24, 2025



T R RAVICHANDRAN
INTERIM RESOLUTION PROFESSIONAL
CEMA Electric Lighting Products India Private Limited
IBBI/PA-002/JP-NO0241/2017-2018/10692
AFA Valid till 31.12.2025

OC - Govt dues